

**Community Health Scheme**

3499. **SHRI A. ASOKARAJ**: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any State Government has refused to accept the Community Health Scheme; and

(b) if so, the names of the States and the reasons for their not accepting the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, three State Governments have not accepted the Community Health Workers Scheme.

(b) The States are Kerala, Tamil Nadu and Jammu and Kashmir. The Government of Kerala, keeping in view the health infra-structure as also the particular conditions like higher literary and greater density of population obtaining in the State, have proposed an alternative scheme which is under consideration. The Government of Tamil Nadu are implementing an alternative scheme known as Mobile Medical Team Scheme. The Government of Jammu and Kashmir are already implementing a scheme known

as Rahbar-i-Sehat Scheme wherein school teachers are used in place of volunteers selected by the Community.

**Officers and Employees working against Hindi posts**

3500. **SHRI T. S. NEGI**: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) the details of number of officers and employees working against the various Hindi posts in his Ministry and its subordinate and attached offices; and

(b) the steps being taken for the increase in the number of Hindi posts?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). The required information in respect of the Secretariat of the Ministry of Labour and three of its attached offices is given in the enclosed statement.

The information in respect of other offices is being collected and will be laid on the Table of the House in due course.